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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER :
PETITION NUMBER : TCP/283/ (IB)/2017
NAME OF THE PETITIONER(S) : K. RAMALINGAM
NAME OF THE RESPONDENT(S) : SGS PETOR ORGANIC LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. ~~Geehanjali~~
~~(Aiyar and Dolia)~~

~~For Petitioner~~

~~Geehanjali~~

M/s. GRENCON & ASSOCIATES.

Mr. T.V. SURESH KUMAR. FOR RESPONDENT

H. B.

Mr. K. BALAKRISHNAN.

8248272279.

ORDER

Matter is called. As seen from the order dated 16.08.2017, the Registry was directed to issue notice to the Petitioner. The notice has been issued on the same day by the Registry which has been delivered and the track delivery report is also placed on the file. It appears that the Petitioner is not interested to pursue the matter in spite of service of the notice. Therefore, the petition is **dismissed in default**.


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk